

Government of India,  
Ministry of Corporate Affairs,  
O/O the Official Liquidator  
Corporate Bhawan, II<sup>nd</sup> floor  
29, Rajaji Salai,  
Opposite to Beach Railway Station  
Chennai - 600001  
Phone:044-25271149/51

IN THE HIGH COURT OF JUDICATRE AT MADRAS  
ORIGINAL JURISDICTION

In the matter of the Companies Act, 1956  
and

In the matter of M/s.SAAG RR INFRA LIMITED  
(In Liquidation)

Company Application No.696 of 2018

In

Company Petition No.295 of 2013

**SALE NOTICE**

Pursuant to the orders of the Hon'ble High Court, Madras dated **22.03.2019** sealed tenders are invited from the interested parties by the undersigned for the purchase of movable assets as detailed in the schedule given hereunder belonging to M/s.Saag RR Infra Limited (In Liquidation) on "***as is where is condition and whatever there is basis***".

**SCHEDULE**

SL. NO.	Description	Location	Reserve Price Fixed (Rs.)	E.M.D. @ 10% on the reserve price fixed Rs.
1	<b><u>Movable assets</u></b> a) Tata Indica Car – TN -07-BZ-3577 (Four Wheeler).  b) TVS Victor-TN 09AJ 5886 (Two Wheeler)	Kept at basement of the Office of Official Liquidator, No.29, Rajaji Salai, "Corporate Bhawan", II Floor, Opposite to Beach Railway Station, Chennai – 600 001	Rs.60,000/-  Rs. 7,000/-  Total:67,000/-	Rs.6000/-  Rs. 700/-  Total:6700/-

2. Date of inspection of  
Movable assets : 02.04.2019 between 11.00 A.M. to  
04.00 P.M

3. Last date for submission  
of tenders : 08.04.2019  
up to 04:00 P.M with Office of the  
Official Liquidator, High Court,  
Madras, No.29, Rajaji Salai,  
“Corporate Bhavan” IInd Floor,  
Chennai – 600 001


Sealed tenders will be opened by the Official Liquidator, High Court, Madras on 10.04.2019 at 10:30 AM at Office of the Official Liquidator, High Court, Madras, No.29, Rajaji Salai, “Corporate Bhavan” IInd Floor, Chennai – 600 001 when the tenderers may remain present and participate in the inter -se bidding. However a report on the said offers/tenders will be placed before the Hon’ble High Court, Madras for confirmation of sale.

Tender Form, Terms & Conditions can be obtained from the office of the undersigned during the working days between **11.00 A.M. to 04.00 P.M** before the last date fixed for submission of tender i.e., 08.04.2019.

**The cost of tender form is Rs.1000/- per form for Four wheeler and Rs.300/- per form for Two wheeler (Non-refundable/Non-adjustable).**

Sealed tenders accompanied by Earnest Money Deposit should directly be submitted to the Office of the Official Liquidator, High Court, Madras. For further details about the property, kindly log on to www.olchennai.in or call on the undersigned office on any working day.

**DATED AT CHENNAI THIS THE DAY OF MARCH, 2019**

  
(Dr.K.THRIUMALAIMUTHU)  
OFFICIAL LIQUIDATOR  
HIGH COURT, MADRAS